

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-04-2024 AT 10:30 AM**

**CP No.185/241/HDB/2020**

**AND**

**IA (CA) 131/2023 in CP No.185/241/HDB/2020**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Mahipal Baddam Reddy

**...Petitioner**

**AND**

Apollo Computing Laboratories Pvt Ltd & 2 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (CA) 131/2023**

Learned Counsel Mr Abhishek Gupta, for petitioner

Learned counsel Mr Y Suryanarayana, for respondent present physically.

Matter passed over.

Matter called again.

Learned counsel for the petitioner reports not ready. Matter adjourned to 22.04.2024 along with main company petition.

**SD/-**

**MEMBER (T)**

**SD/-**

**MEMBER (J)**